

Name of Corporate Debtor :- Era Infra Engineering Limited

Date of Commencement of CIRP Process :- 8th May 2018

List of Creditors as on 30th April 2023

Sl No	Details of Claimant		Details of Claim Received		Details of Claim Admitted		Nature of Claim (Whether related Party?)	Hedge of voting Share in CDC	Amount of Contingent Claim	Amount of any Mutual Dues, that may be set off	Amount of Claim under verification (under adjudication)	Amount of Claim not admitted	Remarks, if any	
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted									
1	ACT/DCIT (TDS) New Delhi			24,79,45,328.00	24,79,45,328.00		No						-	
2	Central Goods & Service Tax, Department of Revenue, Muzaffarnagar			28,55,000.00	28,55,000.00		No						-	
3	Asst. Commissioner State Tax Circle II Billohar			15,31,44,093.00	15,31,44,093.00		No						-	
4	Office of the Principal Commissioner, CGST, Delhi South			33,93,62,865.00	33,93,62,865.00		No						-	
5	Employee State Insurance Corporation, Chandigarh			22,907.00	22,907.00		No						-	
6	Deputy Commissioner of Commercial Taxes (Vat)Bangalore			3,15,58,737.00	3,15,58,737.00		No						-	
7	Commercial Taxes Department Circle 3, Indore			5,19,00,229.00	5,19,00,229.00		No						-	
8	Excise and Taxation Department, Faridabad, Haryana			44,25,158.00	44,25,158.00		No						-	
9	The Assistant Commissioner of State Tax, Vapi			25,28,56,553.00	25,28,56,553.00		No						-	
10	Department of Trade and Taxes (Office of the Assistant Commissioner)			1,43,70,69,545.30	1,43,70,69,545.30		No						-	
11	Employees Provident Fund Organisation (Contractors)			15,27,35,021.00	15,27,35,021.00		No						-	Rs 10,33,703 reduced post close of voting of plans
12	Employees Provident Fund Organisation (Employees)			10,62,03,206.00	10,62,03,206.00		No						-	Rs 10,33,642 added post close of voting of plans
13	EPFO on behalf of CRT			1,07,249.00	1,07,249.00		No						-	
14	EPFO Delhi			1,08,67,37,263.00						1,08,67,37,263.00			-	Added post start of voting of plans
15	EPFO Noida			15,24,81,436.00						15,24,81,436.00			-	Added post start of voting of plans
16	New Delhi Municipal Council			6,42,58,671.00	6,42,58,671.00		No						-	
17	Department of Goods & Service Tax, Maharashtra			3,40,03,345.00	2,65,54,984.00		No					74,48,361.00	-	Rs 2,05,38,018 admitted post closing of voting
18	Commissioner of Income Tax (TDS) Noida			42,12,17,000.00	37,37,31,819.00		No					4,84,85,181.00	-	
19	ESIC			17,25,13,241.00	17,25,13,241.00		No						-	
20	State Tax Officer, Panruti Rural Assessment Circle			11,37,99,186.00	11,37,99,186.00		No						-	
21	Deputy Commissioner of State Taxes - Handwar (GST)			12,75,64,465.00	12,75,64,465.00		No						-	
22	Deputy Commissioner of Commercial Taxes, Jharkhand, Bokaro			13,76,74,339.00	13,76,74,339.00		No						-	
23	Deputy Commissioner of Commercial Taxes Bangalore			46,84,962.00	46,84,962.00		No						-	
24	Asst. Commissioner, Central Goods & Service Tax, Bhubanes			1,24,16,037.00	1,24,16,037.00		No						-	
25	Dy. Excise & Taxation Commissioner, Faridabad			39,77,946.00	39,77,946.00		No						-	
26	Commissioner, CX & GST Delhi West			13,32,07,21,311.00	6,41,13,75,329.86		No					5,90,87,46,001.14	-	Rs 181,19,50,001.86 admitted post start of Voting of Plans
27	Asst. Commissioner of Customs, Mumbai			19,26,42,563.31	19,26,42,563.31		No						-	
28	ESIC Paper			5,44,63,209.00	38,78,024.00		No					1,05,83,193.00	-	Rs 17,96,9725 admitted post start of voting of Plans
29	ESIC Vishakhapatnam			24,379.00	24,379.00		No						-	Rs 8,888 admitted post start of Voting of Plans
30	Office of the Commercial Taxes, Bundi Rajasthan			25,34,310.00	25,34,310.00		No						-	
31	ESIC Ranchi			11,493.00	11,493.00		No						-	
32	ESIC Lucknow			73,05,529.00	11,63,339.00		No					61,42,190.00	-	Rs 33655 admitted post start of Voting of Plans
33	Asst Commissioner Division Connaught Place CGST South, New Delhi			4,16,53,157.00	1,84,26,381.00		No					2,22,26,776.00	-	
34	Office of the Asst Commissioner of Income Tax Central Circle 39 Delhi			7,81,99,32,541.00	7,08,69,27,612.00		No					83,30,04,609.00	-	
35	ESIC Mumbai			26,442.00	18,195.00		No					8,447.00	-	Rs 1142 admitted post start of Voting of Plans
36	ESIC Dehradun			13,04,084.00	10,67,395.00		No					2,36,689.00	-	Claim admitted post start of voting of Plans
37	ESIC Noida			7,90,215.00	4,31,189.00		No					3,67,026.00	-	Claim admitted post start of voting of Plans
38	Securities Exchange Board of India			6,00,000.00	6,00,000.00		No						-	Claim admitted post start of voting of Plans
39	Central Goods & Service Tax, Department of Revenue, Amritsar			32,70,60,492.00	37,63,280.00		No					12,32,97,212.00	-	Claim admitted post start of voting of Plans
40	Dy. Commissioner of Commercial Taxes, Ghazabad, UP			2,05,11,07,915.00	2,05,11,07,915.00		No						-	Claim admitted post start of voting of Plans
41	Asst Commissioner Sangareddy Circle, Nizamabad, Telangana			1,85,000.00	1,85,000.00		No						-	Claim admitted post start of voting of Plans
42	Commercial Tax Officer, Bihar			28,34,275.00	28,34,275.00		No						-	Claim admitted post start of voting of Plans
43	Commissioner of Customs, Kolkata			29,50,000.00	29,50,000.00		No						-	Claim admitted post start of voting of Plans
44	Commissioner of Customs, Central Excise & Service Tax, Meerut			25,26,507.00	25,26,507.00		No						-	Claim admitted post start of voting of Plans
45	Central Goods & Service Tax, Bihar			4,60,26,048.00	4,60,26,048.00		No						-	Claim admitted post start of voting of Plans
46	Asst. Commissioner Works Contracts, Kothikode Directorate General of GST Intelligence, Service Tax			3,09,01,814.00	1,19,46,807.00		No					1,96,35,487.00	-	Claim admitted post start of voting of Plans
47	ESIC, Kozhik Kerala			22,35,06,72,528.19	22,35,06,72,528.19		No						-	Claim admitted post start of voting of Plans
48	ESIC, Delhi			2,10,323.00	2,10,323.00		No						-	Claim admitted post start of voting of Plans
49	ESIC, Delhi			7,74,950.00	7,74,950.00		No						-	Claim admitted post start of voting of Plans
	Total			50,58,79,71,508.79	42,00,85,71,087.65						1,59,92,18,699.00	6,98,01,81,722.14		